

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

C.P./100/590/2018 in  
O.A./100/3093/2016



New Delhi, this the 20th day of January, 2020

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Dr. Jyoti Golani  
W/o Shri Suresh Golani  
R/o 45, Munirka Enclave,  
New Delhi-110067

....Petitioner

(Through Shri Sagar Saxena, Advocate)

Versus

1. Ms. Preeti Sudan,  
Secretary,  
Ministry of Health & Family Welfare & ors.  
Nirman Bhawan,  
New Delhi-110011
2. Shri Sanjeev Khirwar  
Secretary (H&FW),  
Health & Family Welfare Department,  
Govt. of NCT of Delhi  
9<sup>th</sup> Level, A-Wing, IP Extension  
Delhi Secretariat,  
Delhi-110002

....Respondents

(Through Shri Rajesh Katyal, Advocate for respondent 1  
Shri Amit Yadav, Advocate for respondent 2)

**ORDER (ORAL)**

**Justice L. Narasimha Reddy, Chairman**

In view of the order passed in RA 186/2019, the Contempt Petition (CP) does not survive. It is also dismissed.

(A.K. Bishnoi)  
Member (A)

(Justice L. Narasimha Reddy)  
Chairman